

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 41

**CA No. 242/22, 243/22, 245/22
And
CP No. 151/Chd/Pb/2019**

**Under Section 241-242, CA
2013 & R 11, NCLT 2016**

In the matter of:-

Kailash Aggarwal

...Petitioner

Vs.

Genex Infratech Ltd. & Ors.

...Respondent

Present:

Mr. Surjeet Bhadu with Mr. Veer Singh, Advocates for the petitioner in main CP and respondent in CA No. 242/22, 243/22 and applicant in CA No. 245/22.

Mr. Ankush Thakur, Advocate for respondent no 2 in CA No 243/22, and for respondent in main CP.

Ms. Niharika Sohal, Advocate for the applicant in CA No. 242/22.

Respondent No. 1,3,4,6,8,9 and 10 are already ex-parte vide order dated 12.05.2022.

CA No. 242/2022

This application has been filed by the applicant for deletion of name of respondent no. 5 from the array of respondents. Let reply be filed by learned counsel for the respondent within two weeks with a copy in advance to the counsel opposite. Rejoinder thereto, if any, be filed within two weeks thereafter with a copy in advance to the counsel opposite. List the matter on 29.03.2023.

CA No. 243/2022

CA No. 243/2022 has been filed by respondent no. 2 seeking status qua as per order passed dated 06.01.2020 by the Hon'ble High Court. It is sated by learned counsel for the applicant in CA No. 243/2022 that at this stage, he may be permitted to withdraw the present application subject to the final order passed by

Hon'ble High Court in CWP No. 13263 of 2016 titled as Genex Infratech Ltd and Ors. Vs. State of Maharashtra. keeping in view the statement made by learned counsel for the applicant, CA no. 243/2022 is dismissed as withdrawn.

CA No. 245/2022 and CP No. 151/Chd/Pb/2019

This application has been filed under Rule 11 of NCLT Rules, 2016 for placing on record the copy of email dated 26.08.2022 in compliance of order dated 22.08.2022. The same is taken on record. Respondent No. 2 is directed to file reply within two weeks with a copy in advance to the counsel opposite. List the matter on 29.03.2023.

-sd-
(Subrata Kumar Dash)
Member (Technical)

-sd-
(Harnam Singh Thakur)
Member (Judicial)

January 19, 2023
SM